

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4350
ANSWERED ON:08.08.2014
BUILDING REGULARIZATION SCHEME
Reddy Shri Ch. Malla

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to introduce Building Regularisation Scheme in the jurisdiction of Secunderabad Cantonment Board;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any proposal has been initiated by the Government for allocating the Board land for construction of houses for staff in Secunderabad Cantonment Board area; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

- (a) & (b): No scheme for Building Regularisation has been formulated or forwarded by Secunderabad Cantonment Board to Government.
- (c) & (d): There is no proposal with the Government for allocation of land for construction of houses for staff in Secunderabad Cantonment Board area nor has any land been provided so far for this purpose.